## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 64/2017 in C.P. No. 50/241/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

Name of the Company:

Ajay Patel & Ors.

V/s.

Multimode Enterprise Pvt. Ltd. & Ors

Section of the Companies Act:

Section 241 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ANUI R. TRIVEDI ADVOCATE RESPONDENTE

2. TANAYA SHAMP ADVOCATE PENTONERS Tanya Mul

## <u>ORDER</u>

Learned Advocate Ms. Tanaya Shah present for Original Petitioners. Learned Advocate Mr. Anuj Trivedi present for Respondents Nos.1, 2, 4, 5 and 10. None present for Respondent Nos. 6 and 9. None present for Respondent No.11.

Respondents not filed their reply.

Respondents requested time to file reply.

Both sides counsels represented that settlement talks are going on.

List the matter on 03.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of September, 2017.